maintenance, repairs etc. of Indian cars. It has, however, to be recognised that foreign service personnel have to move along with the international community and have, therefore, to adjust themselves to diplomatic etiquette and usage while preserving their Indian cultural values and way of life.

Written Answers

- (b) Yes, Madam.
- (c) Wives of our Ambassadors, except one, are all of Indian nationality and they wear Indian dress and speak one or moie of the languages of India.
- (d) Eleven Heads of Missions from public life.
- (e) No such proposal is necessary or under consideration of the Government, though the functioning of our Missions abroad and their effectiveness are teviewed from time to time and whenever necessary, suitable action is taken].

RESETTLEMENT OF PERSONS OF INDIAN ORIGIN IN CEYLON

- SARDAR 1258. HARCHARAN SINGH DUGAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Indo-Ceylonese agreement regarding the resettlement of persons of Indian origin in Ceylon is being implemented as per its schedule ;
- (b) if so, the progress achieved so far towards the implementation of the said agreement;
- (c) the total number of those persons who have so far come to India; and
- (d) the manner in which they have been resettled in India ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Madam.

- (b) A Joint Committee, consisting of officials of our High Commission in Co lombo and the Ceylon Government, have been meeting regularly in Colombo to review the progress of implementation. Approximately 41,000 persons have been registered as Indian citizens and appro ximately 1000 as Ceylon citizens.
- 9.800 (c) About repatriates returned to India till end of June this vear.

(d) Most of the repatriates have gone to their home-towns and villages direct, and have resettled on their own. The State Governments have reported that ^57 persons have been given rehabilitation assistance in the form of business loans, employment, allotment of land and educational concessions.

to Questions

MIDDLE EAST SITUATION

1259. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) what is the assessment of the Government of India about the present situation in the Middle East:
- (b) whether the Government of India took any initiative during the past two months to resolve the crisis there; and
- (c) if so, the details of the initiative taken in the matter and the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL

SINGH): (a) The Government of India view the present situation in the West Asia with anxiety.

- (b) The Government of India continues to support the Security Council Resolution of November 22, 1967, and efforts and proposals which aim at implementing it. The Government themselves have however not taken any initiative during the past two months to resolve the crisis there.
 - (c) Does not arise.

Indian NEWSMEN INTO ENTRY OF MALAYSIA

1260. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Indian newsmen were not allowed to enter Malaysia to study the recent racial riots there and had to depend upon the correspondents of certain other countries who were permitted to enter that country; and
- (b) if so, whether the Government of India took up this matter with the Government of Malaysia, and if so, with what result?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL S.INGH): (a) The Government of India are not aware that Indian newsmen were singled out for any special discrimination by the Government of Malaysia. Certain restrictions were imposed on all foreign correspondents.

Written Answers

(b) Does not arise.

Loss in Public Sector Industries

1261. SHRI M. P. BHARGAVA : Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that all the public Sector Industries under the Defence Ministry are working under losses:
- (b) whether any assessment has been made to find out the causes of the losses; and
- (c) what steps are proposed to be taken to set up these units on a sound financial footing

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI

- L. N. MISHRA): (a) No Madam. Except for Praga Tools Ltd., which has ran into losses since 1966-67, the other six Public Sector Undertakings under the Minirtiy ot Defence have been making piotife.
- (b) Yes, Madam. The losses incurred by Praga Tools Ltd. since 1966-67, are mainly because of the production and sales of the Company being severely hit by the recession. Labour trouble and production bottlenecks have also contributed to the loss.
- (c) The company is trying to counter the effects of the recession by diversification of its production. The labour situation has shown some improvement since January, 1969. The company is also taking steps to improve its production management and control. Efforts are also being made to increase sales

चीन द्वारा भारत विरोधी प्रचार

1262. श्री राजनारायण : क्या वंदे-शिक-कार्य मंत्री 24 जुलाई, 1969 को राज्य सभा में तारांकित प्रश्न संख्या 297 के दिये गये उत्तर को देखेंगे और यह बताने की कृपाकरेंगे कि:

(क) क्या चीन द्वारा किये जा रहे भारत विरोधी प्रचार के प्रति विरोध प्रकट करने के लिये भजे गये विरोध पत्र की एक प्रतिसभा पटल पर रखी जाएगी : और

to Questions

(ख) इस प्रकार के प्रचार को रोकने और उसके प्रभावों को दूर करने के लिये भारत सरकार द्वारा अन्य क्या कदम उठाये जा रहे

t[ANTi-INDIAN PROPAGANDA RY CHINA

- 1262. SHRI RAJNARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Starred question No. 297 given in the Rajya Sabha on the 24th July, 1969 and state:
- (a) whether a copy of the protest note against anti-Indian propaganda by China will be placed on the Table of the House
- (b) what other steps are being taken by the Government of India to check this sort of propaganda and counteract its effects ?]

t[THE DEPUTY MINISTER IN THE वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) इस विषय पर 5 जुलाई 1967 का हमारा नोट हुवाइट पेपर नं । 14 में शामिल था जो सदन की मेज पर पहले ही रखाजा चुका है। तब से हमने चीनी अधिकारियों के साथ विचार-विमर्श में कई अवसरों पर इस मामले को उठाया है और भारत विरोधी प्रचार जारी रखने के लिए मौखिक रूप से भी विरोध प्रकट किया है।

(ख) विदेश स्थित अपने मिशनों की सेवा सूचनाओं के माध्यम से और भारत सरकार के सामृहिक प्रचार माध्यमों से संबद्ध तथ्यों का सम्चित प्रचार किया जाता है। MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Our note dated 5th July 1967 on the subject was included in White Paper No. 14 which has already been placed on the Table of the House. Since

t[] English translation.